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अनुमंत्र 'म' (देखिये परिशिष्ट XC अनुपत्र संख्या 29) में दिए गये हैं। कर्मायन प्राप्त अक्तरों के अन्य संगों अर्थात फनाइंग ब्रांच के वायु सेना अफतर, नीसेना अफतर, आर्मी मैडिकल के अफनर, डेंटल और वेटरनरी कोरों जितके वेतन आर्मी और वायु सेना के जनरल काडर के अफनरों के साथ संबद्ध हैं, के वेतनमानों की, वर्तमान अन्तरों को ध्यान में रखते हुए जनरल काडर के अफतरों के लिए मंजूर किए गये वेतन मानों के आधार पर पूनर बना की जानी है।

2. निविल में उन जैसे संवर्ग नहीं है जिनके साथ से ना के अफनरों और अफनर पद से नी ने के कार्मिकों की नुनना की जा सके। बेनन आयोग का कहाा है कि तुनना के लिए नृते गये सैनिकों और अनैनिकों के किसी ग्रुन के बीव संबंध को दोनों और के कार्यों और सेवा शर्जों में भारी अन्तर के कारण बहुन ज्यापक शब्दों में देवना होगा। सैनिकों और असैनिकों के कार्य (जाब मिक्त) में भारी अन्तर, उनके कार्य करने के बिल्कुन भिन्न वातावरण, और सशस्त्र मेना के अफनरों के कार्डर के विभिन्न उच्च कार्य स्वस्त को ध्यान में रखते हुए वेजन आयोग ने असैनिकों के किसी संवर्ग को सशस्त्र सैनाओं के बराबर नहीं पाया है।

3. सगस्त्र से ताम्रों के लिए नए वेतन मानों भौर भतों को मंगोधित दरों का मसैनिक मेत्राम्रों की तरह पहली जनवरी 1973 से लागू किया गया है

†[THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) and (b) A statement is placed on the Table of the House.

Statement

The pay-scales recommended by the Pay Commission and those accepted by Government for Commissioned officers of the general cadre and personnel below officer rank are indicated at Annexure 'A' and 'B' [See Appendix XC Annexure No. 27 and

- 28]. The new rates of allowances recommended by the Pay Commission and those accepted by Government are indicated at Annexure 'C' (See XC, Annexure No. 29]. Appendix | The pay-scales for other categories of Commissioned Officers, e.g. Air Force officers of the Flying Naval officers. officers of Army Medical, Dental and Veterinary Corps, whose pays are linked those of officers of the general cadre of the Army and Air Force, are to be restructured on the basis of the scales accepted for officers of the cadre, keeping in view the existing differentials.
- 2. There are no identical categories on the civil side, with whom the Service Officers and the personnel below officer rank can be compared. The Pay Commission have observed that a relativity between any group of Servicemen and the civilian analogue picked up for comparison will necessarily have to be in very broad because of the substantial difference in the roles and conditions of service on the two sides. In view of the substantial difference in the job-mix of the Servicemen and the civilians, the widely differing environments in which they function, and the highly multi-functional character of the armed forces officers cadre, the Pay Commission found it difficult to equate the armed with any single forces personnel civilian category.
- 3. The new scales and most of the revised rates of allowances for the Armed Forces have been given effect to from the 1st January 1973, as in the case of civil services].

Shortage of coke in steel plants

*256. SHRI J. S. TILAK:
SHRI GURMUKH SINGH
MUSAFIR:
SHRI A. G. KULKARNI:
SHRI KRISHAN KANT:
SHRI KALI MUKHERJEE:

Will the Minister of STEEL AND MINES be pleased to state:

^{†{]}English translation.

- (a) whether it is a fact that there is shortage of coke in the steel plants:
- (b) if so, the details thereof in respect of each plant; and
- (c) what steps Government have taken to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) Presumably the reference is to supplies of coking coal to the steel p'ants since coke is made in the plants from coking coal. The supply of coking coal to IISCO has been generally equal to its planned requirements. As for the other plants, although the receipts of coking coal curing the period, April-October, 1974 have been short of the planned requirements, there has been a progressive improvement except in the months of September and October. The receipts in October, 1974, were low due to festival holdiays and one day's strike by the coal mine workers.

(b) The monthly supplies of coking coal to the integrated steel plants as compared to planned requirements are indicated below:—

('000 tonnes month) Act al leceip Planned re-April May June July Aug. Sept. Oct. S.No Plant quirement 188 260 229 263 216 B'ailar 300 250 274 1 150 136 100 135 141 150 110 I O Dargapur 2 156 149 190 139 123 143 161 135 Rourkela 3 138 87 106 97 112 100 119 III Bokaro 116 134 165 169 189 170 185 201 Tisco 120 136 117 114 134 120 130 134 IISCO 1099 786 848 909 952 997 934 957

(c) Regular liaison is maintained with the coal producing organisations and the Railways to ensure adequate supplies of coking coal to the steel plants. Steps have also been taken to improve the availability of washed coal from the washeries, New sources of coking coal are also being tapped.

Pak proposal for nuclear free zone in South Asia

*257. SHRI A. G. KULKARNI: SHRI GURMUKH SINGH MUSAFIR: SHRI J. S. TILAK: SHRI KRISHAN KANT: SHRI KALI MUKHERJEE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have discussed with the littoral countries of the Indian Ocean about Pakistan's proposal for a nuclear free zone in South Asia; and

(b) if so, what are the details thereof

THE MINISTER OF EXTERNAL AFFA'RS (SHRI Y. B. CHAVAN): (a) Yes, Sir.

(b) In the discussions which have taken place, the Government of India has explained its position on Pakistan's proposal. There is general understanding of India's view that any proposal for the creation of a nuclear-weapon-free zone in the appropriate region of Asia should first be discussed by the countries of the concerned region, so that consultations could take place in regard to its features and geographical extent.